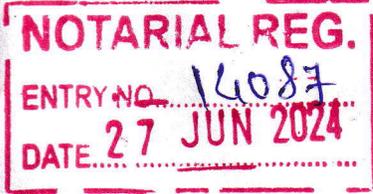


**BEFORE THE NATIONAL GREEN TRIBUNAL
WESTERN ZONE BENCH, PUNE**



**Original Application No.28/2024(WZ)
(Earlier Original Application No.796/2023)**

(News item titled "Nine workers killed in blast in an explosive factory near Nagpur" appearing in The Hindu Bureau dated 18/12/2023)

Additional Affidavit on behalf of the Maharashtra Pollution Control Board in compliance of the order dated 9/4/2024 passed by this Hon'ble Tribunal .

I, Rajendra Uttam Patil, Age-adult, Occupation -Service, the Sub Regional Officer, Nagpur – I, of the Maharashtra Pollution Control Board at Nagpur, having my office address at 5th Floor, Udyog Bhawan, Civil Lines, Nagpur-440 001, do hereby state on solemn affirmation as under:-

- 1) I am filing the Additional Affidavit in compliance of the order dated 9/4/2024 passed by this Hon'ble Tribunal, wherein the Hon'ble NGT directed the Respondent -Board to file additional affidavit regarding clarification of the term ER, 2008.



- 2) I say and submit that the Ministry of Commerce and Industry (Department of Industrial Policy and Promotion) vide Notification dated 29/12/2008 has notified the Explosive Rules 2008 (ER, 2008)
- 3) I say and submit that M/s.Solar Industries vide letter dated 9/3/2024 informed that Trinitrotoluene contaminated soil from the site of accident occurred on 17/12/2023 at M/s.Solar Industries India Ltd., Chakdoh, Near Bazarganon, Tal-Katol, Dist -Nagpur, was disposed off after decontamination as per Explosive Rules 2008, at Common Hazardous Waste Safe Treatment and Disposal Facility.
- 4) I further say and submit that the industry, according to Explosive Rules, 2008 disposed of hazardous waste material having quantity 1240 kg. stored at the incidence site on 26/2/2024 to Common Hazardous Waste Safe Treatment & Disposal Facility (CHWTSDF). Butibori, MIDC Nagpur. The said information has been submitted by industry to this office vide Manifest dated 26/2/2024 and letter dated 09.03.2024. And the same has been verified by the officials of Board vide visit on 06.05.2024, that there is no hazardous waste material found at the incidence site except Stainless Steel material and Galvanized Iron scrap material which is found stored at adjacent site of incidence open to sky. A copy of the manifest dated 26.02.2024, Letter submitted

by Industry dated 09.03.2024 and visit report dated 6/5/2024 is enclosed herewith and marked as an Annexure-I, II & III.

Solemnly affirmed on this 27th day of June 2024 at Nagpur

For and on behalf of Maharashtra Pollution Control Board,

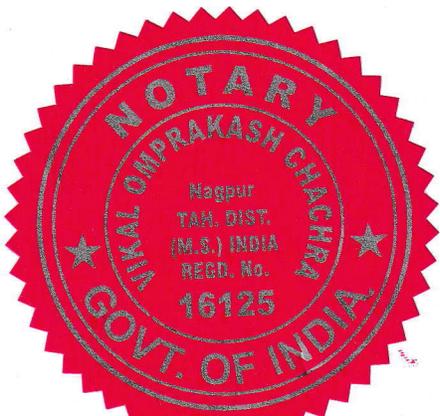
(Signature)
(Rajendra Uttam Patil) 27/06/2024
Sub Regional Officer, Nagpur - I
Sub-Regional Officer
M.P.C. Board Nagpur-I



27 JUN 2024

Sworn before me on this 27th day of June 2024 at Nagpur by Shri/Smt./Ku. R. U. Patil R/o Nagpur who has been identified by Shri/Smt. sey Advocate, Nagpur

NOTARY GOVT. OF INDIA Nagpur (M.S.) INDIA





Maharashtra Pollution Control Board

महाराष्ट्र प्रदूषण नियंत्रण मंडळ

Manifest For Hazardous And Other Waste

Submitted Date : 26-02-2024

Apply as Generator

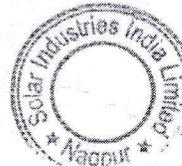
Unit Name	Plant Name	Submit To
Solar Industries India Limited	Solar Industries India Limited	SRO-Nagpur I

Sender name and mailing address (including phone no. and email.)			
Sender Name	Sender Address	Sender Mobile No.	Sender Email
Dr. S. K. Sharma	village chakdoh (Bajargaon) Dist. Nagpur- 440023	9665081945	s.sharma@solargroup.com

Sender authorisation No	Manifest Document No	Membership No (If any)
Format1.0/CAC/ UAN No.0000119394/CR2201001112 Date 25.01.2022	MPCB-HW_MANIFEST-0000465689-337119	33000769

Transporter's name and address (including phone no. and email.)				
Transporter Name	Vehicle No.	Transporter Address	Transporter Mobile No.	Transporter Email
M/s.MAHARASHTRA ENVIRO POWER LIMITED, CHW-01, MANDWA VILLAGE, BUTIBORI MIDC AREA, NAGPUR-441122	MH40CM5802	Plot No. CHW-01, CHWTSDF, MIDC, Butibori village Mandawa, Tah. Hingna, Dist. Nagpur	9923596274	mepnu.mkt@smsl.co.in

Waste Disposal Details												
Sr No	Date	Waste Category	Waste Name	Waste QTY	Waste Unit	Waste Disposal To	Facility	State	Name of unit	Address of unit	Contact of unit	Email of unit
1	26-02-2024	37.2 Ash from incinerator and flue gas cleaning residue	Incinerator burning ash	1.240	MT	CHWTSDF	Maharashtra Enviro Power Limited, Nagpur unit	Maharashtra	Maharashtra Enviro Power Limited	Nagpur unit	9923596274	mepnu.mkt@smsl.co.in
Number of Containers				Physical Form				Special Handling Instructions And Additional Information				
50				solid				use PPE's				



S.K. Sharma

SOLAR INDUSTRIES INDIA LTD.
BAZARGAON, NAGPUR NAGPUR-440023

Wh Slip No :: 102680 Truck No:: MH40CM5802
Party :: MAHARASTRA ENVIRO PO Source :: TIPPER
Product :: CONTAMINATED SOIL WASTE ASH
Transporter :: MAHARASTRA ENVIRO POWER LIMITED

Gross Wt :: 9520 26/02/24 11:29:16:AM
Tare Wt :: 8280 26/02/24 10:25:53:AM
Net Wt :: 1240 Unit Kg.

Prepared by 

Checked by

Weigh Bridge By : (El_Weigh) Sensors & Systems. Phone- 0712-2290777

Dated 09.03.2024

Ref: SIIL/MPCB/2023-24/05

To,
The Regional officer
Maharashtra Pollution Control Board
Nagpur.

Sub: Disposal of Explosive Contaminated Soil & Hazardous Waste collected from Accident Site of M/s Solar Industries India Limited, Chakdoh, Nagpur (Maharashtra)

Factory Location: M/s Solar Industries India Limited (SIIL) is involved in the manufacturing and supply of explosives and initiating devices. The factory is located at village- Chakdoh (Bazargaon) Tehsil- Katol, District - Nagpur 440023 State- Maharashtra.

Products Manufactured: SIIL involved in the production of commercial explosives viz. Emulsion & Slurry explosives, Bulk Emulsion, Cast booster, Detonating Fuse, Detonators, PETN and defence products like HMX & RDX compound products and TNT and supplied in mining sector and Ordnance factories, DRDO and Armed Forces in India and leading exporter of the Defence products.

Manufacturing Licence & Consent: SIIL granted manufacturing licences from Petroleum and Explosives Safety Organization (PESO), and MPCB Consent to Operate in Red /LSI category vide Format No. 1.0/CAC/UAN No.0000119394/CR-2201001112 dated 25.01.2022 under section 26 of the Water (Prevention & Control of Pollution) Act, 1974 and under sec. 21 of the Air (Prevention & Control of Pollution) Act, 1981 and Authorisation under Rule 6 of the Hazardous Other Waste Wastes (Management & Transboundary Movement) Rules, 2016. Validity of Consent up to 30.06.2026.

Brief about Incident: On 17.12.2023 at about 8:45 AM an explosion accident had occurred at HMX/RDX Compounded Products Casting House building no. HR-CPCH-2 during sieving of TNT. Due to blast effect process building got collapsed. There were 9 workers fatalities out of total 11 workers in the shift and 02 workers survived as they were outside process building. List of workers enclosed as Annexure-1.

Generation of hazardous Waste: The process building (HR-CPCH-2) was licensed for manufacturing of HMX/RDX Casting & Packing purpose. TNT is used as raw material for melting and casting. During accident approx. 140 Kg TNT was available on 02 sieving tables. Due to blasting most of the explosive (TNT) would have exploded however, some of the un-blasted TNT spread in the building. During rescue operation debris and soil mound was removed under supervision of officers of PESO. The TNT contaminated soil 1832.9 Kg was collected in Polytene bags. This material was preserved in the TPHOS Store as advised by officer of the Chief Controller of Explosives Nagpur.

Legal Action & Status: Licence of manufacturing of TNT and HMX/RDX Compounded Products Casting House (HR-CPCH-2) was suspended vide Chief Controller of Explosives letter No. E/HQ/MH/20/90(E89848) dated 20.12.2023 and licence No. E/HQ/MH/20/98(E113453) dated 20.1.2023 respectively. Later, after completion of investigation of the incident and site inspection by PESO officers, above-mentioned licences have been revoked by The Chief

Solar Industries India Limited

Regd. Office: "Solar" House, 14, Kachimet, Amravati Road, Nagpur- 440023, INDIA



Safety • Quality • Reliability

Controller of Explosives on 13.02.2024. In view of above disposal of contaminated soil waste could not be done.

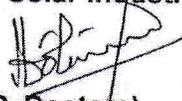
Assessment of Environmental Components: SILL has installed AAQ monitoring stations, OCEMS on Boiler stack and ETP based on MEE to compliance ZLD. The blast effect of explosion was confined within building as protected through earth mounds. There was no use of water in process and hence, no water environment had affected. The energy released due to explosion of TNT was instantaneous. However, minor dust emission occurred during blast and removal of debris through JCB. The contaminated soil was collected and decontaminated prior to disposal to CHWTSDF.

Procedure of Decontamination & Disposal of Contaminated HW: The TNT contaminated soil bags were taken through covered van to the PESO approved Explosives waste Burning & APC site within the factory premises. The soil was transferred into SS tray and soaked in water to desensitize the TNT explosives residues. Further, material is spared over RCC lined pits for sun drying. The dried soil is incinerated in the tray within the incineration chamber. The cooled material is collected in HDPE bags. This activity was performed under the guidance of competent person and supervision of PESO Officers. Finally, Incineration Ash (HW Category 37.2) Quantity 1240 Kg. was disposed to Maharashtra Enviro Power Limited, CHW-01 Mandwa, Butibori MIDC Area Nagpur vide MPCB-Manifest 0000465689- 337119 on 26.02.2024. Copy of Manifest enclosed as annexure 2. Details of TNT Contaminated Waste Treatment & Disposal

Sr. No	Type of Waste (Cat.37.2)	Date / Duration	No. of Bags	Wt. of Waste (kg)
1	Collection of TNT Contaminated Soil	17.12.2023 to 19.12.2023	166	1832.9
2	Soaking of Waste Soil in Water	14.02.2023 to 16.02.2024	166	1832.9
3	Drying of decontaminated soil waste	15.02.2024 to 18.02.2024	--	1534.0
4	Incineration of soil waste	17.02.2024 to 23.02.2024	65	1335.0
5	Collection of incinerated ash	18.02.204 to 25.02.204	60	1240.0
6	Disposal of Ash to CHWTSDF	26.02.204	60	1240.0

From above data it is evident that about $(1832.9-1534) = 298$ Kg stones and RCC material recovered from waste, moisture $(1534-1335) = 199$ kg) removed during drying, and TNT contaminated soil incinerated $(1335-1240) = 95$ Kg) and 1240 Kg. hazardous waste was collected and sent to CHWTSDF. This is submitted for information and record.

For Solar Industries India Limited


(P.P. Deotare)

Sr. General Manager (Works)

Solar Industries India Limited

Head Office: "Solar" House, 14, Keshavnagar, Anantnagar Road, Nagpur, Maharashtra - 440002, India



Maharashtra Pollution Control Board

महाराष्ट्र प्रदूषण नियंत्रण मंडळ

Visit Report

General Information

IMIS ID : MPCB-CONSENT-0000001356

Industry Name : Solar Industries India Limited

Address : Village ; Chakdoh, Tal. Katol, Dist. Nagpur

Pincode : 441501

Category : Red (LSI)

Email : s.sharma@solargroup.com

Phone : 9665081945

Visit Scheduled On : 06/05/2024

Last date of visit : 12/06/2024

Visited by : Pramod Lone(FO-Nagpur I)

Visited On

Visited Industry on :06/05/2024

Email Address of Unit :s.sharma@solargroup.com

Telephone Number of Unit :9665081945

Siting Criteria

Siting Criteria : No

Location

Notified Industrial area : No

Detail : NA

Planning Authority : Explosive department

Visit For

Visit For : Application

Applied For : Consent to 1st Operate (Expansion)

Previous Consent Detail

Consent UAN No.	Date	Validity	Capital Investment	Verified By
MPCB-CONSENT-0000182682	25-01-2022	30-06-2026	692.737 crores	CA

Environment Clearance

Is EC Applicable : Yes	Is EC Obtained : Yes	EC Detail : GOVT of India granted 7.6.2019			
Production Details					
Product Name	Quantity(As consent)	Unit(As consent)	Quantity(Actual)	Unit(Actual)	Operational Issue
Surry /Emulsion Explosives (Finished)	156250	MT/A	17036	MT/M	No : NA
Detonators (Finished)	125	Million Nos./Year	2.288	Million Nos./M	No : NA
Penta Erythritol Tetra Nitrate (PETN) (Intermediate & finished & finished & captive)	3000	MT/A	315.8	MT/M	No : NA
Detonating Fuse (Finished)	150	Million meter/Y	14.322	Million meter/Y	No : NA
Pentolite /Cast Booster (Finished)	3000	MT/A	341.464	MT/M	No : NA
SMO intermediates and finished	9162	MT/A	286.7	MT/M	No : NA
PIBSA Captive and finished	6000	MT/A	128.9	MT/M	No : NA
Calcium/sodium nitrate melt (captive)	3600	MT/A	328.7	MT/M	No : NA
Dust suppressant	1000	MT/A	0	MT/M	No : NA
GI/Cu wire coating	90	Million Nos./Year	0	MT/M	No : NA
Filling /pressing for filled shells (captive)	63	Million Nos./Year	1.5468	Million Nos./Year	No : NA
Lead Azide(captive)	9	MT/A	0	Kg/M	No : NA
Lead styphanate(captive)	3	MT/A	0	MT/M	No : NA
ASA mixing and drying (captive)	12	MT/A	3	MT/M	No : NA
HMX and Compounded product (captive and finished)	300	MT/A	42.074	MT/M	No : NA
RDX compounded products	3000	MT/A	43.374	MT/M	No : NA
TNT	3000	MT/A	197	MT/M	No : NA
Bulk Emulsion (SME)	125000	MT/A	986.14	MT/M	No : NA

Waste Water Management

Source of water :
 1) Ground : Bore Well
 NOC Obtain : Yes
 Details with validity : 18.4.2026

2) Ground : Bore Well
 NOC Obtain : Yes
 Details with validity : 18.4.2026

3) Ground : Bore Well
 NOC Obtain : Yes
 Details with validity : 18.4.2026

4) Ground : Bore Well
 NOC Obtain : Yes
 Details with validity : 18.4.2026

Deviation In:

Water Consumption : No	Detail: NA
Effluent : No	Detail: NA
Sewage : No	Detail: NA

Whether Industrial effluent generated : Yes		Whether Domestic effluent generated : Yes			
		Industrial		Domestic	Gardening
		Process	Cooling		
Generation in m3/day	As per consent	216	548	138	95
	Actual	214	521	126	95

Treatment System

Industrial		Domestic	
Primary :	O & G Trap Neutralization / Equalization Primary Settling/Sedimentation		
Secondary :	MBBR	Sewage Treatment Plant	Any Other
Tertiary :	Presser Sand Filter Activated Carbon Filter		
Advanced :	Reverse Osmosis MEE Ultra filtration		

Industrial Purpose

a) Ind. Effluent Generation (in CMD): 153

ETP Capacity : 340

b) Segregation : No

c) Disposal : 100% Recycling Process

Domestic Purpose

a) Generation (in CMD) : 99

STP Capacity : 160

b) Disposal : Land for Gardening

Land available in acres : 98.842

JVS sample collection (Water)

JVS sample collected for Water : Yes

Source : STP outlet

Parameter : Biochemical Oxygen Demand (BOD)

Prescribed Value :

Previous JVS Records (Water)

Sr. No.	Unique id	Barcode Number	Sample Type	Sample Subtype	Payment Status	COA Generated
1	MPCB-JVS-310523020	BR-0045854	Water	JVS	Payment Pending	YES Link : Download
2	MPCB-JVS-310523020	BR-0047006	Water	JVS	Payment Pending	YES Link : Download
3	MPCB-JVS-291122020	BR-0033259	Water	JVS	Payment Pending	YES Link : Download
4	MPCB-JVS-291122020	BR-0033260	Water	JVS	Payment Pending	YES Link : Download
5	MPCB-JVS-100622010	BR-0012781	Water	JVS	Payment Pending	YES Link : Download

Air Pollution Aspect

1) Details of emission : Yes

#	Source	Fuel Name	Fuel Quantity	Fuel Unit	Control Equipment Installed	Stack Height(mtrs)	Operational Issue
1	Boiler6 TPH Boiler	Briquettes	500	Kg/Hr		30.0	No : NA
2	Hot Air GeneratorBoiler 12 TOH	Coal	1200	Kg/Hr		30	No
3	Thermicfluid heaterBoiler 3 TPH	Coal	300	Kg/Hr		30	No
4	Boiler	Coal	350	Kg/Hr		30	No : NA
5	Boiler	Coal	3136	Kg/Hr		36	No : Now applied for C to 1st operate for expansion 20 TPH Boiler stand by purpose

2) Differential in existing source of emission : No

JVS sample collection (Air)

JVS sample collected for Air : No

Detail : NA

Previous JVS Records (AIR)

Sr. No.	Unique id	Barcode Number	Sample Type	Sample Subtype	Payment Status	COA Generated
1	MPCB-JVS-100524029	BR-0069650	Air	Source Emission	Payment Pending	YES Link : Download
2	MPCB-JVS-100524029	BR-0069651	Air	Source Emission	Payment Pending	YES Link : Download
3	MPCB-JVS-100524029	BR-0069652	Air	Source Emission	Payment Pending	YES Link : Download
4	MPCB-JVS-100524029	BR-0069653	Air	Source Emission	Payment Pending	YES Link : Download
5	MPCB-JVS-100524029	BR-0069654	Air	Source Emission	Payment Pending	YES Link : Download

Hazardous Waste Generation

Difference in exiting waste generation : Yes

Category No. & type	Quantity as per consent	UOM	Treatment	Method of Disposal as per consent	Actual disposal	Total Quantity disposed (as per FORM 4)	Quantity disposed at CHWTSDF	Quantity disposed for co-processing	Quantity disposed by acutual user	Last Disposal quantity	Last Disposal date
35.3	155	MT/A	Landfill	CHWTSDF	8.51	0.00	8.51	0.00	0.00	8.510	29-03-2024
37.2	160	MT/A	Landfill	CHWTSDF	1.24	0.00	1.24	0.00	0.00	1.240	26-02-2024

Non Hazardous Waste Generation

Difference in exiting waste generation : Yes

Name of waste	Quantity as per consent	UOM	Treatment	Method of Disposal as per consent	Last Disposal date	Last Disposal quantity	Actual Disposal
Fly ash	575	MT/M	Sale	Sale to brick manufacturer	30-04-2024	341	341.00
Biological sludge	2.1	MT/M	Composting	Used as manure	06-05-2024	0	0.00

Any specific Conditions

	Condition	Compliance
Consent	Consent condition no-11 BG Rs.25/- lakh , fabric bag filter	Industry has provided Fabric bag filter , BG submitted Rs.25 lakhs as per consent conditions ,Installed stand by Boiler of capacity-20 TPH .
Directions	Closure direction issued dated-17.12.2023	The CD issued vide no.MPCB/CD/1323/2023 dated-17.12.2023 issued to the HRCPCCH-2
Environment Clearance	EC granted ,Govt of India dated -7.6.2019	Now Industry has Applied for amendment in EC for additional expansion 20 TPH Boiler vide proposal no.IA/MH/IND-3/454167/2023 dated-22.12.2023.
Any NGT / Court order	OA no-28/2024 WZ (original application) no-796/2023(PB)	The matter is still pending for expert opinion regarding EDC and matter is fixed for hearing on 1.7.2024.

Bank Guarantee

BG Imposed : Yes

BG Imposed Against : Consent

Bank Guarantee Imposed for	BG submitted	Bank Guarantee No	Date	Validity	Amount	Status	Compliance Period	Return	Forfeit
BG 25 lakhs consent conditions 25/-Lakhs towards O & M of PCS and compliance of consent & EC conditions	Yes	00480100002778	04-02-2022	31-10-2026	2500000	Compiled	31.6.2026	NA	No
25 Lakh towards O&M of PCS	Yes	0713624BG0000030	28-02-2024	31-12-2028	2500000	Compiled	COU or 5 years whichever is earlier	NA	No

Remark

#	Statutory Submissions	Financial Year	Within Time	Whether any deviation waste generation & disposal (less/ more)
1	Environment Statement Report	2022-2023	Yes	No Submitted
2	Hazardous Waste Annual Returns	2022-2023	Yes	No Submitted -8.5.2023

Penal Charges

Penal Charges : No

OCEMS

Is Mandatory : Mandatory

Is Installed : Installed

Is Operational : Operational

Connected to MPCB server : Yes

Detail : Connected

Green Coverage

Green Coverage : Yes

Detail : 98.842

Any Specific Observation

Any Specific Observation : Industry visited along with Sub-Regional officer, MPCB, Nagpur-1 and Industry representative w.r.t. Consent to operate for expansion new Boiler capacity -20 TPH stand. 2) Industry has applied for C to 1st operate for the new Boiler capacity -20 TPH stand by without increase in production quantity. 3) Previous C to E Board has granted under RED category vide no.1.0/CAC /UAN no.000182682/CE/2401002282 dated-22.1.2024 valid up to -COU for the installation of stand by Boiler of Capacity 20 TPH without increase in production quantity . 4) Board has granted under RED/LSI vide no. 1.0/CAC/UAN no.0000119394/CR-2201001112 dated-25.01.2022 valid up to -30.6.2026 with condition of 100 % recycle/reuse in the process to achieve ZLD. I.E- 153.0 CMD, D.E-99.0 CMD. 5) Govt of India (MoEF) has issued Environmental clearance dated -7.06.2019. 6) NH proposed Coal Ash -375 MT/M , Boiler Ash qty-160 MT/M.sale to authorized party. 7) During the visit it is notice that Industry has installed Boiler capacity -20 TPH followed by mechanical dust collector bag filter attached stack of height-36 Mtrs , Silo provided for storage of coal ash purpose. 8) OCEMS Online monitoring system provided attached to new Boiler stack capacity-20 TPH. During the visit Boiler not in operation. 9) APC:- Industry has provided Existing Boiler-03 no's having capacity 3 TPH, 6 TPH & 12 TPH . Having one Briquette/coal based TFH with cyclone dust collector followed by bag filter attached Stack of height 30 mtrs. 10) on line OCEMS at 12 TPH provided and connected to MPCB and CPCB . 11) C to E for expansion BG submitted 25/- lakhs towards complaine of consent conditions . 12) Capital investment Rs. 21.73 crores as per CA certificate submitted by Industry and consent fees paid Rs. 250,000. 13) H.W :- During the course of visit it is noticed that the information submitted by the industry to Regional Office, MPC Board Nagpur vide letter dated 9.3.2024 regarding disposal of decontaminated soil and Hazardous waste collected from accident site of the factory is disposed off through CHWTSDF namely M/s Maharashtra Enviro power Ltd , CHW-01 Mandwa, Butibori MIDC area Nagpur vide manifest no MPCB -HW-EST-0000465689-337119 on 26.2.2024 .The same has been verified during visit that there is no Hazardous waste material found at the incidence site except stainless steel and Galvanised Iron scrap material which is found stored open to sky at the adjacent site of incident.

Previous legal action detail

Sr. No.	Legal Action Details	Legal Direction/Notice Details
1	MPCB-LEGAL_ACTIONS-150324013 Initiated By: Pramod Lone(FO-Nagpur I)	Outward No: Issued By:(-) Issued On:
2	MPCB-LEGAL_ACTIONS-100120004 Initiated By: Shri. Kishor P. Pusadkar(FO-Nagpur I)	Show Cause Notice Outward No: MPCB/SCN/2001230008 Issued By: Hema Deshpande(RO-Nagpur) Issued On: 23/01/2020
3	MPCB-LEGAL_ACTIONS-141221018 Initiated By: Shri. Kishor P. Pusadkar(FO-Nagpur I)	Show Cause Notice Outward No: MPCB/SCN/2112270003 Issued By: Hema Deshpande(RO-Nagpur) Issued On: 27/12/2021
4	MPCB-LEGAL_ACTIONS-270422013 Initiated By: Pramod Lone(FO-Nagpur I)	Show Cause Notice Outward No: MPCB/SCN/2206010006 Issued By: Hema Deshpande(RO-Nagpur) Issued On: 01/06/2022
5	MPCB-LEGAL_ACTIONS-171223002 Initiated By: Pramod Lone(FO-Nagpur I)	Closure Direction Outward No: MPCB/CD/2312180001 Issued By: Hema Deshpande(RO-Nagpur) Issued On: 18/12/2023